

(b) if so, what is Government's reaction thereto;

(c) whether any meeting has been held between the representatives of the unions and Federation with the LIC Managements and if so, when;

(d) whether employees resorted to strike demanding immediate settlements of their demands;

(e) whether any fresh meeting has been called by the management to sort out the issues and if not, what are the reasons therefor; and

(f) by when the negotiations are likely to restart?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (f).

Yes Sir. Apart from considering possibilities of legislative intervention, the Government advised the representatives of the LIC employees in March, 1983 to concretise their demands first and then take them up with the Management for settlement of such demands which were within its purview and refer the remaining for consideration of the Government. "The Corporation has reported" that the representatives of the unions met the Management on the 19th and 20th April, 1983 once and later on on the 30th and 31st August, 1983 and further that some demands have already been settled. Others are under consideration. These meetings are taking place as and when needed. Though the process of such settlement is continuing the employees have been resorting to strikes occasionally for settlement of their demands.

Loans to Jute Textile and Paper Mills by Term-lending Institutions

897. SHRI KALYAN ROY:
SHRI LADLI MOHAN
NIGAM:

Will the Minister of FINANCE be pleased to state:

(a) the details of the jute, textile and paper mills which have received substantial loans etc. from the term-lending

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institutions during 1981, 1982 and so forth during 1983 industry-wise and State-wise and the amount given by each term-lending institution to each of such mills, separately;

(b) how many of them have been permanently closed down or lying locked out for more than six months;

(c) whether there are nominees of these term-lending institutions on the board of directors of each mill;

(d) what steps have been taken to realise the loans etc. and results achieved; and

(e) how many out of them belong to M.R.T.P. houses?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARADHANA POOJARY): (a) to (e) Information is being collected and to the extent available and permissible under the rules will be laid on the Table of the House.

1977-80 के दौरान गाय की चर्बी का आयात

898. श्री राधाकिशन मालवीय :
क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1977 से 1980 के दौरान गाय की चर्बी के आयात के लाइसेंस किन-किन व्यक्तियों, कम्पनियों, फर्मों और फैक्ट्रियों को कितनी-कितनी मात्रा और किस उद्देश्य के लिए दिये गये; और

(ख) क्या सरकार ने गाय की चर्बी आयात करने के लिए कोई दिशा-निर्देश जारी किये थे ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) तथा (ख) सभी आयात लाइसेंसों के विवरण मुख्य नियंत्रक, आयात तथा

निर्यात द्वारा प्रकाशित आयात लाइसेंसों, निर्यात लाइसेंसों तथा औद्योगिक लाइसेंसों के साप्ताहिक बुलेटिनों में प्रकाशित किये जाते हैं जिनकी प्रतियां संसद् पुस्तकालय में उपलब्ध हैं।

आयात आदि से संबंधित मार्गदर्शी सिद्धांत संगत नीति में दिये गए हैं।

899. [Transferred to the 2nd December, 1983].

Import of Beef Tallow

900. SHRI GAYA CHAND BHUYAN: Will line Minister of COMMERCE be pleased to state:

(a) the quantity of beef tallow annually produced in the country at present;

(b) the quantity of beef tallow and other animal fats used for the purpose of production of soaps and other materials during the last three years, year-wise;

(c) what is the quality of beef tallow which has been used in manufacturing vanaspati during the last three years; and

(d) whether Government have set up any machinery to know how, where and what were the quantities of beef tallow used by the industrialists in the country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) Government have no precise information.

(b) Requirement of oils/fats for indigenous manufacture of soap, greases, and fatty acids is estimated to be of the order of about 5 lakh MT annually.

(c) Use of animal tallow in the manufacture of vanaspati is illegal.

(d) Utilisation of imported material by Actual Users is subject to verification under a prescribed procedure.

World Bank comments on Indian Economy

901. SHRI G. C. BHATTACHARYA: Will the Minister of FINANCE be pleased to state:

(a) what steps Government have taken to meet the deficiencies as pointed out in the World Bank's publication "World

Development. Report, 1983" on the Indian Economy;

(b) what steps have been taken for better utilisation of the resources by making improvements in water distribution, curbing corruption and providing efficient management as suggested in the report; and

(c) if the answer to parts(a) and (b) above be in the negative what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): (a) to (c) The "World Development Report. 1983" published by the World Bank, while reviewing progress in the world economy, contains some references to the performance of the Indian economy. This Report is on the whole favourable to the Indian economy and does not call for any specific action on the part of Government of India.

Crorepathi I.I.C. agents In Trivandrum Division

902. SHRI K. MOHANAN: Will the Minister of FINANCE be pleased to state:

(a) the number of Crorepathi agents in the Trivandrum Division of the Life Insurance Corporation during the last three financial years, year-wise; and

(b) what is the percentage of first year lapse concerning these "Crorepathi" agents in terms of sum insured, year-wise during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) There was no "Crorepathi" agent in the Trivandrum Division during the years 1980-81 to 1982-83".

(b) Does not arise.

crisis in Rayon Filament Industry

903. SHRI O. J. JOSEPH: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that the rayon filament industry is facing a serious crisis and may have to be closed down, due to the 'dumping' of rayon filament into the country from-abroad;